

**LIST OF CANDIDATES WHO ARE CLEARLY ELIGIBLE
FOR THE POST OF SPECIAL JUDGES**

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|--|----------------------------------|---------------|---|---|--|---------|
| 1 | 5 | Roopesh Kumar | S/O Rajabhau Joshi R/O Plot No. 14-A, Unit -3, Mantri Nagar, Sootmill Road, Latur TQ & District Latur-413 512 Maharashtra State. | B.Com., LLB | 22/Nov/1973 | 27/Mar/1999 | 1. Experience-cum Character Certificate; 2. Character Certificates; 3. DMCs of 10th, 10+2, B.Com. and LL.B; 4. Degree of B.Com., LLB 5. Enrolment Certificate. | IPO Nos. 34H-994433 to 437 for Rs.100/- each; total Rs.500/- | |
| 2 | 7 | Pramod Kumar Kapur | S/o Late Shri Manak Chand Kapur, Chamber No. 855, Lawyers' Chamber Block, District Courts Complex, Sector-10, Dwarka, New Delhi - 110 075. | B.Com., LL.B.,PG Diploma in J&MC | 6/Aug/1970 | 2/Jun/2006 | 1. Matric Certificate; 2. DMCs of 10+2; 3. Degrees of B.Com. & LL.B. and PG Diploma in J&MC; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No. 216028, dtd.05.9.2013 for Rs.500/-. | |
| 3 | 9 | Sunjeeb Kumar Sharma | S/o Shri Behari Lal Sharma, R/o Near Gyan Bhawan, Opp. DC Residence, Santoshgarh Road, Una, Tehsil & Distt. Una, H.P. - 174 303. | B.A., LL.B. | 16/Jun/1971 | 20/Mar/1999 | 1. Matric Certificate; 2. Detailed Marks of BA and LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.084362, dtd.07.9.2013 for Rs.500/-. | |
| 4 | 10 | Namita Verma | W/o Sh. Sharad Kumar Lagwal, Advocate, District Courts, Una, District Una, H.P. - 174 303. | B.Com., LL.B., LL.M. | 29/Dec/1977 | 13/Sep/2002 | 1. Matric Certificate; 2. DMCs of B.Com., LL.B. & LL.M.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.109034, dtd.05.9.2013 for Rs.500/-. | |

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| 5 | 12 | Ramesh Kumar | S/o Sh. Lal Singh, VPO Alahar Viyradour, Teshil Jagadhri, Distt Yamuna Nagar, Haryana 135 133 | B.A., LL.B. | 15/Feb/1972 | 29/May/1999 | 1. Matric Certificate; 2. DMC of B.A. & LL.B; 3. Degrees of LL.B; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience-cum-Character Certificate; 7. IT Return. | Bank Draft No.065597, dtd.07.9.2013 for Rs.500/-. | |
| 6 | 13 | Pradeep Kumar | S/o Shri Jagdish Prasad, 43/122, Sheela Market, Rajendra Mohal, Near Chowk Sarafa, Head Post Office, Distt. Kanpur - 208 001. Uttar Pradesh. | B.A., LL.B., LL.M. | 7/May/1975 | 18/May/1999 | 1. Experience Certificate; 2. Matric Certificate; 3. DMCs of 10th, 10+2, B.A., LL.B. & LL.M; 4. Degree of B.A.,LL.B & LL.M.; 5. Enrolment Certificate; 6. Diploma in Computer Proframming and Certificate of Training in Multimedia & Animation; 7. Character Certificates. | Bank Draft No.307487, dtd.07.9.2013 for Rs.500/-. | |
| 7 | 14 | Shekhar Bhatnagar | S/o Lt. Shri Banwari Lal Bhatnagar, C/o M/s. B.L. & Sons, Jewellers, VPO Paprola, Teh. Baijnath, District Kangra, H.P. - 176 115. | B.Com., LL.B. | 5/Aug/1977 | 17/Sep/2002 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. DMCs of B.Com. & LL.B.; 5. Matric Certificate. | Bank Draft No.094725, dtd.05.9.2013 for Rs.500/-. | |
| 8 | 15 | Chandra Shekhar Seth | S/o Sh. Sona Lal Seth, D.11/10, Kotwalpura, Bansphatak, Ward/PO/Police Station Dashaswamedh, Distt Varanasi 221 001, Uttar Pradesh. | B.Com, LL.B | 1/Jun/1977 | 18/Oct/2003 | 1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.Com. and LL.B.; 5. Degree of B.Com. & LL.B.; 6. Enrolment Certificate. | Bank Draft No.386536, dtd.07.9.2013 for Rs.500/-. | |

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| 9 | 16 | Preeti Thakur | D/o Sh. Tek Chand R/O Chandra Villa, Thakur Bagh, Annadale, Shimla-171 003 | B.Sc., LL.B | 7/Dec/1976 | 1/Sep/2000 | 1. Experience Certificate; 2. Character Certificates; 3. DMCs of 10th, B.Sc., LL.B. 4. Enrolment Certificate. | Bank Draft No. 583603, dtd.10.9.13, for Rs.500/-. | |
| 10 | 17 | Ashish Sharma | S/o Sh. S. K. Sharma, # 2, Atlantis, Near Pari Mahal, Kasumpti, Shimla-171009, HP | B.Com, LL.B. | 9/Aug/1978 | 18/Feb/2005 | 1. Matric Certificate; 2. Detailed Marks Certificates of 10+2, B.Com.; 3. Degree of LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate. | IPO Nos.39H-063833 to 836, 39H 063600 for Rs.100/- each; total Rs.500/- | |
| 11 | 18 | Ravinder Parkash Verma | S/o Sh. Munshi Ram, Deva Kunj, PO Summer Hill, Distt. Shimla - 171 005, HP | LL.B | 4/Apr/1950 | 28/Oct/1975 | 1. Biodata; 2. Pension Payment Order; 3. DMC of LL.B; 4. Degree of LL.B.; 5. Enrolment Certificate; 6. Higher Secondary (Part II) Exam; 7. IT Return; 8. Character Certificates. | IPO Nos.39H-051634 to 638 for Rs.100/- each; total Rs.500/- | Retired Judl.Officer |
| 12 | 19 | Ashwani Kumar Sharma | S/o Sh. Surender Sharma, R/o Kailar, PO Saproon, Teh., Sub Division and District Solan, H.P. - 173 211. | B.Sc., M.A.,LL.B., LL.M. and Diplomas in various courses as attached with the application | 5/Jul/1976 | 19/Sep/2003 | 1. Experience Certificates; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2, B.Sc.,M.A., LL.B. & LL.M; 6. PG diploma in Journalism & MC, Translation, PM&LW, Cyber Law; 7. Diploma in Women's Empowermrent & Dev., Certificate in NGO Mgnt. | Bank Draft No.338812, dtd.11.9.2013 for Rs.500/-. | |

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| 13 | 20 | Akhilesh Kant Ranaut | S/o Sh. Basant Ram R/O Lower Rakkar Colony, VPO Rakkar Colony, Tehsil and District Una-174303, HP. | B.Sc., LL.B., LL.M., Ph.D | 15/Apr/1977 | 25/Oct/2002 | 1. Character Certificates; 2. Enrolment Certificate; 3. Experience Certificate; 4. Matric Certificate; 5. DMC's of B.Sc., LL.B. & LL.M; 6. Degree of Ph.D. | Bank Draft No. 398907, Dt. 11.09.13, for Rs. 500/-. | |
| 14 | 23 | Urmila Devi | W/o Shri Shirish Bassi, House No.24, Ward No.2, Near Arya Samaj Mandir, VPO Nagrota Bagwan, Teh. & Dist.. Kangra,H.P.-176 047. | B.A., LL.B. | 31/Aug/1976 | 10/Jun/2003 | 1. Experience-Cum-Character Certificates; 2. Character Certificate; 3. Enrolment Certificate; 4. Degrees of BA & LL.B.; 5. Matriculation Certificate. | Bank Draft No.855943, dtd.05.9.2013 for Rs.500/-. | |
| 15 | 24 | Shirish Bassi | S/o Late Shri Surjit Prashad Bassi, House No.24, Ward No.2, Near Arya Samaj Mandir, VPO Nagrota Bagwan, Teh. & Dist.. Kangra,H.P.-176 047. | B.A., LL.B. | 19/Dec/1972 | 2/Apr/2004 | 1. Experience-cum-Character Certificate; 2. Character Certificate; 3. Enrolment Certificate; 4. Degrees of BA & LL.B.; 5. Matriculation Certificate. | Bank Draft No.855944, dtd.05.9.2013 for Rs.500/-. | |
| 16 | 25 | Ramesh Kumar | S/o Shri Puran Chand, Vill. Ghangal, P.O. Mahadev, Teh. & Sub Division Sunder Nagar, District Mandi, H.P. - 175 018. | B.A., LL.B. | 14/Dec/1971 | 27/Feb/1996 | 1. Matric Certificate; 2. Degrees of B.A. & LL.B.; 3. DMCs of BA & LL.B.; 4. Enrolment Certificate; 5. Bonafied Certificate; 6. Experience Certificate; 7. Character Certificates; 8. Bio-Data. | Bank Draft No.380890, dtd.10.9.2013 for Rs.500/-. | |
| 17 | 26 | Devi Dayal Singla | S/o Sh. Kulwant Rai R/O # 276, FF, Sector 18, Panchkula- 134109, Haryana | BA, LL.B, LL.M | 20/Apr/1973 | 18/Sep/2000 | 1. DMCs of 10th, 10+2, BA, LL.B, LL.M(Part-II); 2. Degree of LL.B., LL.M; 3. Income Tax Returns; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. List of Cases handled/Pending. | Bank Draft No. 090389, dtd.22.6.13, for Rs.500/-. | |

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| 18 | 27 | Sunjeet Kumar | S/o Late Sh. Shiv Chand, R/o H.No. 131, College Road Dhalpur, Tehsil & Distt Kullu, HP 175 101 | B.A., LL.B. | 15/May/1973 | 5/Apr/2002 | 1. Character Certificates; 2. Enrolment Certificate; 3. Matric Certificate; 4. Experience Certificate; 5. Degree of LL.B. | IPO Nos.76G-989302 to 311 for Rs.50/- each; total Rs.500/- | |
| 19 | 28 | Sandeep Gupta | S/o Sh. C.R. Gupta, R/O House No.174, Sector 40-A, Chandigarh, Union Territory (UT), PIN-160036 | B.E (Electronics), LL.B | 25/Feb/1971 | 15/Sep/2003 | 1. DMCs of Matric, 10+2, B.E, LL.B; 2. Degree of B.E & LL.B; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience Certificates; 6. Character Certificates; 7. List of Court cases. | Bank Draft No.600079, dtd.04.9.13, for Rs.500/-. | |
| 20 | 29 | Baljinder Singh Sra | S/o Late Shri Mohinder Singh, # 345, Advocates Enclave, Sector 49-A, Chandigarh - 160 047. | B.A., LL.B., LL.M. | 14/Jan/1977 | 8/May/2000 | 1. Character Certificates; 2. Matric Certificate; 3. Experience Certificate; 4. Enrolment Certificate; 5. DMCs of 10, 10+2, B.A., LL.B. and LL.M. and Degrees; 6. Articles Published; 7. List of Cases; 8. IT Returns. | Bank Draft No.578799, dtd.6.6.2013 for Rs.500/-. | |
| 21 | 30 | Daleep Singh Kanwar | S/O Late Shri Bir Singh, R/O Kanwar Niwas, Near IARI, Tutikandi, Shimla, HP, Pin 171 004 | BA, LL.B | 7/Dec/1970 | 23/Feb/1999 | 1. DMC's of 10th, BA, LLB; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.583602, dtd.09.09.13 for Rs.500/-. | |
| 22 | 31 | Puneet Shukla | S/o Sh. O.P. Shukla, Advocate, Distt. Courts Dhalpur, District Kullu, H.P.- 175 101. | B.Sc., LL.B. | 26/Feb/1978 | 19/Sep/2003 | 1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc. and LL.B.; 5. Enrolment Certificate; 6. Degree of LL.B. <input type="checkbox"/> | IPO Nos.37H-598835 to 839 for Rs.100/- each; Total Rs.500/- | |

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| 23 | 32 | Naveen Awasthi | S/o Sh. Rattan Lal Awasthi, 7/2, Chhotta Shimla, Shimla, H.P.- 171 002. | B.A., LL.B. | 27/May/1976 | 27/Sep/2005 | 1. Matric Certificate; 2. DMCs of 10+2, B.A. and LL.B.; 3. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates. | Bank Draft No.572586, dtd.11.9.2013 for Rs.500/-. | |
| 24 | 33 | Hardeep Verma | S/o Sh. Amar Singh Verma R/O Verma Niwas, Below Temple, Dev Nagar, Kasumpti, Shimla-171 009, HP | B.A., LL.B | 12/Nov/1968 | 3/Sep/1997 | 1. DMCs of 10th, BA, LL.B; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.583607, dtd.10.9.13, for Rs.500/-. | |
| 25 | 34 | Seema Maniktala | D/o Sh. Lt. Col G.C. Sharma (Rtd.), W/O Neeraj Maniktala, HIG-8, Jakhu Housing Board Colony, P.O. Chota Shimla, Sub Division Shimla, Distt. Shimla, HP-171 002 | B.Sc., LL.B., LL.M | 1/Oct/1973 | 30/Oct/1998 | 1. Matric Certificate; 2. Enrolment Certificate; 3. DMC's of 10th, 10+2, B.Sc., LL.B, LL.M; 4. Character Certificates; 5. Experience certificates. | Bank Draft No.064540, dtd.11.9.13, for Rs.500/-. | |
| 26 | 35 | Vijay Bhandari | W/o Sh. Kedar Thakur, Vill. Panjeheti, P.O. Talyahar, Tehsil Sadar, Distt. Mandi, H.P. - 175 001. | B.Sc., LL.B. | 2/Oct/1976 | 23/Sep/2003 | 1. Experience Certificate; 2. Character Certificates; 3. IT Returns; 4. Matric Certificate; 5. DMCs of B.Sc. & LL.B; 6. Degree of B.Sc. & LL.B; 7. Enrolment Certificate. | Bank Draft No.427508, dtd.09.9.2013 for Rs.500/-. | |
| 27 | 36 | Lokender Kutlehria | S/o Sh. Jawahar Lal, Vill. Sambal, P.O. Bijni, Tehsil Sadar, District Mandi, H.P. - 175 001. | B.A., LL.B. | 1/Aug/1976 | 26/Sep/2003 | 1. Matric Certificate; 2. DMCs of 10+2,B.A. and LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.427509, dtd.09.9.2013 for Rs.500/-. | |

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| 28 | 37 | Nirmal Singh | S/o Sh. Jarnail Singh, H.No. 368, 1st Floor, Sector 17, HUDA, Jagadhri, Distt. Yamuna Nagar, Haryana, 135 003 | B.A., LL.B. | 24/Feb/1975 | 25/ Apr/1999 | 1. DMCs of 10th, 10+2, B.A. & LL.B; 2. Enrolment Certificate; 3. Degree of B.A. & LL.B; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.871360, dtd.10.9.2013 for Rs.500/-. | |
| 29 | 38 | Baljinder Pal | S/o Sh. Mangat Ram, H.No. 419, IInd Floor, Sector-18, HUDA, Sub Division Jagadhri, Distt. Yamuna Nagar, Haryana, Pin -135 003 | B.Sc., M.Sc., LL.B. | 20/Sep/1976 | 9/ Aug/2002 | 1. DMCs of Matric, 10+2, B.Sc., M.Sc. & LL.B; 2. Degree of B.Sc., M.Sc. & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns. | Bank Draft No.871359, dtd.10.9.2013 for Rs.500/-. | |
| 30 | 39 | Sanjeev Kumar Sharma | S/o Sh. Kishori Lal Sharma, House No. 141, Ward No.1, Daulatpur Chowk, Teh. Amb, Distt. Una, H.P. - 177 204. | B.Sc., LL.B. | 20/Oct/1973 | 14/ Aug/2001 | 1. Matric Certificate; 2. DMCs of 10+2, B.Sc., LL.B; 3. Degrees of B.Sc. and LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No.082088, dtd.07.9.2013 for Rs.500/-. | |
| 31 | 41 | Poonam Kumari | D/o Shri Hem Singh, Vill. Betehar, P.O. Saigaloo, Tehsil Kotli, District Mandi, H.P. - 175 052. | B.A., LL.M. | 30/Jun/1972 | 18/Dec/1997 | 1. Matric Certificate; 2. DMCs of B.A., M.A., LL.B.; 3. Enrolment Certificate; 4. Degrees of LL.M.; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No.037686, dtd.09.9.2013 for Rs.500/-. | |
| 32 | 42 | Vikas Chaudhary | S/o Sh. H.P. Chaudhary, D-316, GH-2, Sector 5, MDC, Panchkula, Haryana - 134 114. | B.A., LL.B. | 3/Oct/1976 | 27/Sep/2000 | 1. DMC of Matric & 10+2; 2. Degrees of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates. | Bank Draft No.001581, dtd.09.9.2013 for Rs.500/-. | |

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| 33 | 43 | Sanjay Thakur | S/o Dr. Janku Ram Thakur, R/o Vill. Jhiri, P.O. Nagwain, Sub-Tehsil Aut, Distt. Mandi, H.P. -175 121. | B.A., LL.B. | 10/ Aug/1973 | 23/Mar/1999 | 1. Secondary School Certificate & ID Proof (PAN Card); 2. Detailed Marks certificates of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates. | IPO Nos.39H-042553 TO 557 for Rs.100/- each; Total Rs.500/- | |
| 34 | 44 | Jitendra Chaudhary | S/o Sh. Azad, R/o Vill.&PO Nagwain, Sub-Tehsil Aut, Sub Division & District Mandi, H.P. - 175 121. | B.A., LL.B. | 12/ Aug/1969 | 14/Sep/1995 | 1. Matric Certificate; 2. Enrolment Certificate; 3. DMCs of B.A., LL.B.; 4. Experience Certificates; 5. IT Returns; 6. Character Certificates. | IPO Nos.37H-598842 TO 846 for Rs.100/- each; Total Rs.500/- | |
| 35 | 45 | Pawan Kumar Sharma | S/o Sh. Lal Man Sharma, Advocate, Sub-Divisional Courts, PO & Sub Division Ghumarwin, District Bilaspur, H.P. - 174 021. | B.A.(Hons.), LL.B., M.A., LL.M., PGD in Legal & Forensic Science | 16/Oct/1974 | 5/Oct/1999 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2, B.A., M.A., LL.B. & LL.M. and PG Diploma in Legal & FS; 6. Degree of BA, LL.B., MA., LL.M. | Bank Draft No.781266, dtd.11.9.2013 for Rs.500/-. | |
| 36 | 46 | Manoj Kumar Mishra | S/o Sh. Bankey Bihari Mishra R/o B 34/131-5, Sukulpura, Sarainandan, Varanasi, U.P, Pin-221010 | BA, LL.B | 15/Jul/1971 | 1/Jul/1998 | 1. Certificate of Matric & 10+2; 2. Provisional Certificate of BA; 3. DMC & Degree of LL.B; 4. Enrolment Certificate; 6 Experience Certificate; 7. Character Certifiactes. | Demand Draft No. 510401 Dated 06-09-13 for Rs. 500/- | |
| 37 | 47 | Manish Kumar | S/O Bikram Chand R/O Village Panjehati P.O Talyahar Tehsil & Distt Mandi, H.P. 175001 | BA, MA, LL.B | 19/Sep/1974 | 19/Mar/2002 | 1. Experience Cetificate; 2. Character Certificats; 3. Enrolmet Certificate; 4. DMC's of 10th, 10+2, BA, MA, LL.B; | IPO No. 37H 838679 to 683 for Rs. 500/-Dtd. 11.09.2013 | |

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| 38 | 48 | Meena Kumari | D/o Sh. Puran Singh, W/o Sh. Dhan Dev, Village Mahardhar, PO Kot Mors, Tehsil Sadar, Distt Mandi, HP 175001 | B.A., LL.B | 19/Nov/1973 | 5/Sep/2000 | 1. Matric Certificate; 2. Detailed Mark Sheets of BA & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No. 427520, dtd.10.9.2013 for Rs.500/- . | |
| 39 | 49 | Charanjit Singh | S/o Sh. Inderjit Singh R/O Shanti Niwas, PO. Dhalli, Tehsil & Distt. Shimla-171 012, HP | B.Sc., MA, PGDPM&LW, LL.B | 2/Jan/1970 | 23/Mar/1999 | 1. DMC's of 10th, B.Sc., MA, PGDPM&LW, LL.B.; 2. Enrolment Certificate; 3. Experience certificate; 4. Character Certificates; 5. Income Tax Return. | Bank Draft No.897694, dtd.12.09.13, for Rs.500/-. | |
| 40 | 50 | Ranjeet Kumar | S/o Sh. Surendra Prasad Srivastava, M-1, Road No. 11, Sri Krishna Nagar, In side Dr. Indu Bhushan Sinha,PO GPO, P.S. Kotwali, Distt. Patna, Bihar- 800001 | LL.B, LL.M | 14/ Aug/1976 | 7/ Apr/2000 | 1. Matric & 10+2 Certificate; 2. DMC of B.A., LL.B. & LL.M; 3. Degree of B.A. & LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates. | IPO No. 39H-399236 to 240, dtd.09.9.13, for Rs.500/-. | |
| 41 | 51 | Pooja Sharma | D/o Late Sh. Amar Nath Sharma, Summer Lead, Brock Hurst, Shimla, PO Kasumpti, Distt. Shimla-171 009, HP | B.Sc., LL.B. | 15/Mar/1977 | 14/Sep/2001 | 1. Matric Certificate; 2. Detailed Mark Sheets of 10+2, B.Sc. & LL.B.; 3. Degree of B.Sc. & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No. 583612, dtd.12.9.2013 for Rs.500/- . | |
| 42 | 52 | Dhan Dev | S/o Sh. Dayalu Ram, R/O Village Mahardhar, PO Kotmors, Tehsil Sadar, District Mandi-175001, HP | B.A., LL.B | 26/Mar/1973 | 24/Mar/2000 | 1. DMCs of Matric, BA, LL.B. 2. Enrolment Certificate; 3. Experience-cum-Character Certificate; 4. Income Tax Returns; 5. Character Certificates. | Bank Draft No.427527, dtd.11.9.13, for Rs.500/-. | |

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| 43 | 53 | Ranjna Patial | D/o Sh. Piar Chand Patial, Advocate, Civil Court Complex, Chamber No. 6, Dehra, District Kangra, H.P. - 177 101. | M.A., LL.B. & PG Diploma in Legal & Forensic Science | 2/Dec/1976 | 10/Sep/2002 | 1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. DMCs of B.A., M.A. & LL.B.; 4. Provisional Certificate & DMC of PG Diploma in Legal & Forens. Sci.; 5. Character Certificates; 6. Experience Certificate. | IPO Nos.25H-351540 to 544 for Rs.100/- each; Total Rs.500/- | |
| 44 | 54 | Sumit Jain | S/o Late Sh. Surinder Jain, House No. 117, Ward No. 4B, Malerkotla Road, Dhuri 148024, Distt Sangrur, Punjab. | B.Com., LL.B | 31/May/1977 | 20/ Aug/2002 | 1. Matric & 10+2 Certificate; 2. DMCs of B.Com. & LL.B.; 3. Degree of B.Com. & LL.B; 4. Enrolment Certificate; 5. Character Certificate; 6. Experience-cum-Character Certificate; 7. IT Return. | Bank Draft No.173214, dtd.09.9.2013 for Rs.500/-. | |
| 45 | 55 | Ajit Atri | S/o Late Sh. Lal Chand, # 42, GH 9, Sec. 5, MDC, Distt. Panchkula, Haryana - 134 109. | B.Sc.,M.A., LL.B.,LL.M. & Ph.D. | 6/Sep/1973 | 4/Oct/2000 | 1. Matric Certificate; 2. DMCs of 10+2, B.Sc., LL.B.,M.A.,LL.M., ; 3. Degrees of LL.B., Ph.D.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns. | Bank Draft No.504739, dtd.10.9.2013 for Rs.500/-. | |
| 46 | 56 | Virender Kumar | S/o Late Shri Ram Lal, Vill. & PO Lahli, Teh. & Sub Division Ratia, District Fatehabad, State Haryana - 125 051. | B.Sc. (Electronics) MFM, LL.B., CCI Urdu, M.Phil.- Management | 25/Mar/1971 | 27/Sep/2001 | 1. Experience Certificate; 2. Enrolment Certificate; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc., MFM, LL.B., CCI Urdu, M.Phil - Management; 5. Degree B.Sc., MFM, LL.B., M.Phil - Management; 6. Character Certificates; 7. IT Returns. | Bank Draft No.818791, dtd.05.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
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| 47 | 57 | Digvijay Singh | S/o Sh. Bhup Singh Katoch, H.No.214/11, Thanera Mohalla, PO & Sub Division Mandi, District Mandi, H.P. - 175 001. | B.A., LL.B. | 3/Feb/1969 | 25/ Apr/1995 | 1. Matric Certificate; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates; 5. Degree of B.A.; 6. Provisional Certificate of LL.B.; 7. DMC of 10th, 10+2, BA; 8. IT Returns. | Bank Draft No.545727, dtd.09.9.2013 for Rs.500/-. | |
| 48 | 58 | Bhupinder Kumar | S/O Sh. Bihari Lal R/O VPO Nagchala, Tehsil Sadar, Distt Mandi - 175021, HP | B.A., M.A., LL.B | 3/May/1972 | 23/Mar/1999 | 1. DMC's of 10th, 10+2, BA, MA, LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates. | Draft No. 545819 Dtd 11-09-13 for Rs.500/- | |
| 49 | 59 | Dinesh Singh Jaryal | S/o Sh. Bhim Singh Jaryal, C/o Sh. Chhote Lal, House No. 114, Upper Shamnagar, PO & Tehsil Dharamshala, Distt. Kangra, HP Pin 176 215 | B.A., LL.B., PGDPM&LW | 8/ Apr/1973 | 30/Mar/1999 | 1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. DMC's of 10th, BA, LL.B. & PGDPM&LW; 5. Diploma in Yoga; 6. Bio Data. | Draft No. 141207 Dtd 10-09-13 for Rs.500/- | |
| 50 | 60 | Manav Abrol | S/o Late Sh. Khem Raj Abrol, Lahore Gali, Mohalla Chowgan, PO Chamba, HP-176 310 | B.A., LL.B. | 4/ Apr/1974 | 29/Sep/2000 | 1. Enrolment Certificate; 2. DMC's of 10th, 10+2, BA, LL.B.; 3. Degree of BA & LL.B.; 4. Experience Certificate; 5. Character Certificates. | Draft No. 302132 Dtd 09-09-13 for Rs.500/- | |
| 51 | 61 | Tikka Ram Sharma | S/O Sh. Bhim Dutt Sharma R/o Attri Bhawan, Katcha-Tank, Sub Division Nahan , Distt Sirmour (H.P) Pin 173 001 | BA, LL.B | 29/Sep/1970 | 27/Oct/1997 | 1. DMC's of 10th, 10+2, BA, LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Cetificate; 5. Income Tax Certificate. | Draft No. 355393 Dtd 10-9-13 for Rs. 500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|---------------------------|---|---------------------------|---------------|---|---|---|---------|
| 52 | 63 | Rajni Kumari | W/o Sanjeev Prakash, Near Bus Stand Banikhet, PO & Tehsil Banikhet, Distt. Chamba, HP-176 303. | B.A., LL.B., LL.M. | 20/Jan/1973 | 9/Apr/1999 | 1. Matric Certificate; 2. DMCs of 10+2, BA, LL.B.,LL.M.; 3. Degree of B.A., LL.B. & LL.M.; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates. | Bank Draft No.876691, dtd.10.9.13, for Rs.500/-. | |
| 53 | 64 | Arun kumar | S/o Sh. Tarsem Lal, Arsh Cottage, Andora Road, Partap Nagar, Amb, PO & Sub Division Amb, Distt Una, HP -177 203 | BA, LL.B.,PGDCA | 28/Apr/1976 | 4/Apr/2003 | 1. Matric Certificate; 2. DMCs of BA, LL.B. & PGDCA; 3. Degree of LL.B; 4. Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates; 7. NSS Certificate; 8. Diploma in Management. | IPO Nos.37H- 890460 for Rs.100/- , 76G- 828405, 828514, 828550, 828559, 828568, 828710 to 712 for Rs. 50/- each; Total Rs.500/-. | |
| 54 | 65 | Davender Kumar | S/o Shri Om Parkash, Advocate, Chamber No. 13, Court Complex, Tohana, District Fatehabad, State Haryana - 125 120. | B.A., LL.B. | 2/Jun/1976 | 29/Oct/1999 | 1. Matric Certificate; 2. DMCs of 10+2, BA & LL.B.; 3. Degrees of BA & LL.B. 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates. | Bank Draft No.818790, dtd.05.9.2013 for Rs.500/-. | |
| 55 | 67 | Chander Shekhar | S/o Sh. Ram Prakash, Advocate, IPH Colony Ghumarwin, PO & Tehsil Ghumarwin, Distt Bilaspur, HP 174 021 | B.A., LL.B., LL.M | 26/Jul/1970 | 29/Dec/1998 | 1. Matric Certificate; 2. DMC of 10+2, B.A., LL.B. & LL.M; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No. 430510, Dtd.10-9- 13 for Rs. 500/-. | |
| 56 | 68 | Rajender Kumar Musafir | S/o Sh. Rati Ram, Sarla Niwas, Near Tunnel Bye- Pass Road, Dhalli, Shimla 171 012, HP | B.A., LL.B | 23/Oct/1971 | 11/Sep/1997 | 1. Character Certificates; 2. Experience Certificate; 3. Matric Certificate; 4. DMC of B.A. & LL.B.; 5. Degree of B.A. & LL.B.; 6. Enrolment Certificate; 7. IT Returns. | Bank Draft No. 583614, Dtd.12-9- 13 for Rs. 500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|--------------------------|--|---------------------------|---------------|---|--|--|---------|
| 57 | 70 | Paras Doger | S/o Late Shri J.C. Sood, Amrik Singh Building, 1st Floor, Khalini, PO Chota Shimla, Distt. Shimla - 171 002, HP. | B.Com., LL.B. | 19/Jun/1977 | 10/Jan/2001 | 1. Matric Certificate; 2. DMCs of 10+2, B.Com. & LL.B.; 3. LL.B. Degree; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates. | Bank Draft No. 701267, dtd.11.9.2013 for Rs.500/-. | |
| 58 | 71 | Tulsi Singh Yadav | S/o Shri Banwari Lal, H. No.10/1, Hans Enclave (Maszid Lane), Distt. Gurgaon - 122 001, Haryana. | B.Sc., LL.B. | 23/Jul/1974 | 25/Feb/1999 | 1. Matric Certificate; 2. Detailed Marks of 10+2, B.Sc. & LL.B.; 3. Enrolment Certificate; 4. LL.B. Degree; 5. Experience Certificate; 6. Character Certificates; 7. IT Return. | Bank Draft No.326486, dtd.10.9.2013 for Rs.500/-. | |
| 59 | 72 | Govind Narain Srivastava | S/o Sh. Jang Bahadur Srivastava, 3/9, Shiv Nagar Colony, Allapur, Allahabad - 211 006. | B.A., LL.B | 21/Jun/1973 | 24/Jun/1998 | 1. Matric Certificate; 2. Detailed Marks of 10+2, B.A. & LL.B.; 3. IT Returns; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. | IPO Nos. 18H-342382 to 386 for Rs.100/- each; total Rs.500/- | |
| 60 | 73 | Kirti Negi | D/o Lt. Dr. N.L. Negi, C/o Munish Sharma, Advocate, Distt. Court Una, Distt. Una, HP - 174 303 | B.A., LL.B | 24/Aug/1974 | 28/Mar/2000 | 1. Matric Certificate; 2. Detailed Marks of B.A. & LL.B.; 3. LL.B. Degree; 4. Experience Certificate; 5. Character Certificates; 6. SC/ST Certificate; 7. Enrolment Certificate. | Bank Draft No.674112, dtd.10.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-------------------------|--|---------------------------|---------------|---|---|--|---------|
| 61 | 74 | Ashish Kumar Srivastava | Rajendra Prasad Srivastava, House No. 410B/3B, Buxi Khurd, Post Daraganj, Sub Division Sadar, Distt. Allahabad, Uttar Pradesh, Pin 211 006 | B.Com., LL.B. | 8/Jul/1971 | 9/Jan/1994 | 1. Matric Certificate; 2. Detailed Marks of 10+2, B.Com. & LL.B.; 3. Degree of B.Com. & LL.B.; 4. Experience Certificate; 5. Character Certificates; 6. Enrolment Certificate. | IPO Nos. 18H-342377 to 381 for Rs.100/- each; total Rs.500/- | |
| 62 | 75 | Brijesh Chauhan | S/o Sh. B.R. Chauhan, 15/10, Ram Bhawan, Katcha Tank, Near Bus Stand, PO & Tehsil Nahan, Distt. Sirmaur, H.P. - 173 001. | B.Sc., PGDCA, LL.B. | 6/Dec/1976 | 6/Sep/2002 | 1. Matric & 10+2 Certificates; 3. DMCs of B.Sc., PGDCA & LL.B.; 3. Degrees of B.Sc., PGDCA & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns. | Bank Draft No.355392, dtd.09.9.2013 for Rs.500/-. | |
| 63 | 76 | Vinay Kumar | S/o Shri Hukam Chand Sharma, 5/170, Nehru Park, Bahadur Garh, District Jhajjar, Haryana - 124 507. | B.Com., MBA, LL.B. | 25/Dec/1974 | 27/Aug/2001 | 1. Secondary Certificate; 2. DMCs of 10+2, B.Com., MBA & LL.B.; 3. Degree B.Com., LL.B.; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. Character Certificates; 7. IT Returns. | Bank Draft No.003728, dtd.11.9.2013 for Rs.500/-. | |
| 64 | 77 | Palvinder Singh | S/o Sh. Niranjn Singh, Ch. No. 146, Court Complex, Paonta Sahib, Tehsil Paonta Sahib, Distt. Sirmour, HP-173 025 | B.A., LL.B., LL.M. | 17/Mar/1978 | 24/Sep/2004 | 1. Matric Certificate; 2. DMCs of B.A., LL.B. & LL.M.; 3. Degree B.A., LL.B. & LL.M.; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. Character Certificates. | Bank Draft No. 395812, dtd.06.9.2013 for Rs.500/-. | |
| 65 | 78 | Arvind Kumar | S/o Late Sh. Devi Singh, R/O A-722, Budha Marg, Mandawali Fazalpur, Distt East Delhi, Delhi-110 092 | BA, LL.B | 20/Apr/1972 | 7/Jun/1999 | 1. Certificate of 10th & Intermediate.; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. Character-cum-Experience Certificate; 5. Character Certificate. | IPO No's. 38H 911580, 911586 to 589 dtd. 10.9.13, for Rs.500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|--|---------------------------|---------------|---|--|--|---------|
| 66 | 79 | Pranjal Srivastava | S/o Sh. Baikunth Nath Srivastava, H.No. C-32/32 A-4, Saraswati Nagar, Chandua Chhittupur, PO Cantt, Varanasi 221 002, UP | B.Com., LL.B | 9/Sep/1973 | 24/ Apr/2005 | 1. Experience Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. Degree of B.Com., LL.B.; 5. DMCs of 10th, 10+2, B.Com. & LL.B. | Bank Draft No.222434, dtd.10.9.2013 for Rs.500/-. | |
| 67 | 80 | Mohit Bali | S/o Dr. B.K. Bali, R/o Bhawani Bhawan, Vill. Pirdi, P.O. Mohal, Tehsil & District Kullu, H.P. - 175 126. | B.Sc., LL.B., PGDPM&LW | 4/Oct/1973 | 10/Sep/1999 | 1. DMC & Degree of B.Sc. & LL.B.; 2. Enrolment Certificate; 3. Certificate of PGDPM&LW; 4. Experience Certificate; 5. ID Proof (PAN Card); 6. Character Certificates; 7. Secondary Exam Certificate. | IPO Nos.39H-042570 to 574 for Rs.100/- each; Total Rs.500/- | |
| 68 | 81 | Umesh Kumar Sharma | S/o Dr. Shiv Charan Lal Sharma, H.No. 4/2446, Main Road, Goverdhan Behari Colony, Shahdara, Delhi - 110 032. | B.Sc., MBA, LL.B. | 30/Jan/1969 | 27/Nov/1996 | 1. Experience-cum-Character Certificate; 2. Character Certificates. 3. Secondary School Certificate; 4. Enrolment Certificate; 5. DMCs of 10+2, B.Sc., MBA & LL.B; 6. Degrees of B.Sc. & LL.B. and MBA; 7. IT Returns. | Bank Draft No.223407, dtd.09.9.2013 for Rs.500/-. | |
| 69 | 82 | Renu Narseth | W/o Sh. Yashwant Kumar Narseth, Set No. 5, M-Block, Arisht Spinning Mills, Sai Road Baddi, PO Baddi, Tehsil Baddi, Sub Div. Nalagarh, Distt. Solan, HP 173 205 | B.A., LL.B | 4/Jun/1970 | 26/Mar/1999 | 1. Matric Certificate; 2. DMCs of 10+2, B.A.,LL.B.; 3. Degree of BA & LL.B; 4. Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates. | IPO Nos. 37H-869508, 869660 to 663 for Rs.100/- each; Total Rs.500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|---|---------------------------|---------------|---|---|--|---------|
| 70 | 84 | Amit Aggarwal | S/o Sh. Madan Lal Aggarwal, R/O 2460/9, Som Villa, Mohalla Ranital, PO Nahan, District Sirmaur-173 001, HP. | BA, LL.B | 8/Oct/1972 | 5/Nov/1997 | 1. Resume; 2. Character Certificates; 3. Experience Certificate; 4. DMC's of 10th, 10+2, BA & LL.B; 5. Degree of B.A. & LL.B; 6. Enrolment Certificate; 7. Income Tax Returns. | Bank Draft No.285461, dtd.10.09.13, for Rs.500/-. | |
| 71 | 85 | Adish Jain | S/o Sh. Sat Bhooshan Jain, 134, B-3 Block, Manu Apartment, Mayur Vihar, Phase-I, Delhi - 110 091. | B.Com., LL.B. | 25/Apr/1969 | 13/May/1994 | 1. Matric Certificate; 2. DMC of 10+2, B.Com,LL.B.; 3. Degree of BA, LL.B.; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. IT Returns; 7. Character Certificates. | Bank Draft No.223406, dtd.09.9.2013 for Rs.500/- | |
| 72 | 86 | Rupesh Chauhan | S/o Sh. Prem Pal Singh Chauhan C/O Smt. Kamlesh Kumari, Sunder Niwas, Near Congress Bhawan, Tehsil Nahan, District Sirmaur-173 001, HP. | B.Com., LL.B | 21/May/1973 | 20/Nov/2001 | 1. DMC's of 10th, 10+2, B.Com, LL.B; 2. Degree of B.Com. & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. Resume. | Bank Draft No.285460, dtd.10.09.13, for Rs.500/-. | |
| 73 | 89 | Sharma Devi | D/o Late Sh. Jai Kishore, R/O H.No. 15, Gali No.1, Brahmpuri, PO - Seelampur, Distt. Shahdra, State Delhi-110053. | BA, LL.B | 1/Feb/1972 | 2/Sep/1997 | 1. Certificate of 10th & 10+2; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. Character-cum-Experience Certificate; 5. Character Certificate. | IPO No's. 38H 911581-585, dtd. 10.9.13, for Rs.500/- | |
| 74 | 90 | Mahesh Kumar Yadav | S/o Shri Rohtash Singh, H.No. 142, Sector 18, VPO Sarhaul, Near Govt. Sr. Secondary School, Sarhaul, District Gurgaon, Haryana - 122 015. | B.A., LL.B. | 9/Aug/1974 | 27/Oct/1998 | 1. Matric Certificate; 2. DMCs of 10+2, BA, LL.B.; 3. Degrees of BA & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. 7. IT Returns; 8. Resume. | Bank Draft No.326485, dtd.10.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|---|---------------------------|---------------|---|---|---|---------|
| 75 | 91 | Devender Kumar | S/o Sh. Banta Ram Chaudhry, VPO Badehar, Tehsil & Distt Una, HP 174 306 | B.Sc., LL.B. | 26/May/1971 | 27/Sep/1995 | 1. Matric Certificate; 2. DMCs of B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Degree of LL.B.; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No.140836, dtd.10.9.2013 for Rs.500/-. | |
| 76 | 92 | Delight Sharma | S/o Sh. Kamal Kishor Sharma, Village Dehra, PO & Sub Division Dehra, Distt Kangra, HP 177 101 | B.Sc., LL.B. | 20/Sep/1976 | 24/Sep/2004 | 1. Matric Certificate; 2. DMCs of 10+2, B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO Nos.25H-351588 to 592 for Rs.100/- each; total Rs.500/- | |
| 77 | 93 | Bharti Kalia | D/o Sh. Inder Jeet, W/o Kunal Sharma, C/o Sushila Sharma, R/o Village Barol, PO Dari, Tehsil Dharmshala, Distt Kangra, HP 176 057 | B.A., LL.B. | 29/Aug/1972 | 1/Jun/1999 | 1. Character Certificates; 2. Experience Certificate; 3. Matric Certificate; 4. Degree of B.A. & LL.B.; 5. Enrolment Certificate. | IPO Nos.37H-801732 to 736 for Rs.100/- each; total Rs.500/- | |
| 78 | 94 | Bhupinder Singh Mehta | S/O Sh. Bhagat Ram Mehta R/O Trinetra Bhawan, 2nd Floor Near District Courts, The Mall Solan, HP -173 212. | B.Sc., LL.B. | 13/Sep/1972 | 29/Aug/2000 | 1. Experience Certificate; 2. Character Certificates; 3. DMC of 10th & 10+2; 4. Degree of LL.B.; 5. Enrolment Certificate. | Demand Draft No. 157586 Dated 12.09.13 for Rs. 500/- | |
| 79 | 95 | Rakesh Chaudhary | S/o Sh. Deshraj Chaudhary, Ward No. 7, Mohalla Damdama, Tehsil & Distt Una, HP-174 303 | B.A., LL.B. | 18/Aug/1971 | 11/Dec/1997 | 1. Matric Certificate; 2. Degree of BA & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Demand Draft No. 140839 Dated 10.09.13 for Rs. 500/- | |
| 80 | 97 | Umesh Kumar | S/o Sh. Hardyal, Advocate, District Courts Complex, Chamba, H.P. - 176 310. | B.A., LL.B. | 10/Mar/1971 | 27/Oct/1998 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Caste Certificate; 5. Matric Certificate; 6. DMCs of B.A. and LL.B. | Bank Draft No.302205, dtd.11.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|--|---------------------------------|---------------|---|--|--|---------|
| 81 | 98 | Ram Lal | S/o Sh. Jai Singh, Judicial Court Complex, Distt. Courts Dharmsala, Sub Division, PO & Tehsil Dharmsala, Distt Kangra 176 215, HP. | B.Com., LL.B. | 3/Jan/1977 | 1/Oct/2004 | 1. Character Certificates; 2. Experience Certificate; 3. Enrolment Certificate; 4. DMC of 10+2, B.Com., M.Com. & LL.B.; 5. Matric Certificate; 6. NCC & NSS Certificates. | IPO Nos. 37H-801737 to 741 for Rs.100/- each; total Rs.500/- | |
| 82 | 99 | Ajeet Kumar Singh | S/o Sh. Ram Vir Singh, 83, Krishna Bagh, PO Dayal Bagh, Distt Agra - 282 005, UP | B.Sc., M.A., LL.B., LL.M., Ph.D | 10/May/1972 | 17/Feb/1998 | 1. Matric Certificate; 2. DMC of 10+2, B.Sc., M.A., LL.B. & LL.M.; 3. Degree of B.Sc., M.A., LL.B., LL.M. & Ph.D; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates. | IPO Nos. 16H-765306 to 310 for Rs.100/- each; total Rs.500/- | |
| 83 | 100 | Kamal Kishor | S/o Sh. Chuni Lal, VPO Kotlu Brahmna, Tehsil Ghumarwin, Distt. Bilaspur, HP, Pin 174 029 | B.Com., LL.B | 18/May/1974 | 26/Sep/2003 | 1. Matric & 10+2 Certificate; 2. DMC & Degree of B.Com. and LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.093867, dtd.11.9.2013 for Rs.500/-. | |
| 84 | 101 | Mandeep Kaur | D/o Sh. Balbir Singh, H.No. 1230, Phase-2, Urban Estate, Patiala, Punjab 147 002 | B.Sc., M.Sc., LL.B., LL.M. | 14/Jan/1974 | 11/ Aug/1999 | 1. Experience Certificate; 2. Character Certificates; 3. Matric & 10+2 Certificate; 4. DMC of B.Sc., M.Sc., LL.B. & LL.M.; 5. Enrolment Certificate; 6. IT Returns. | Bank Draft No. 079492, dtd.11.9.2013 for Rs.500/-. | |
| 85 | 102 | Vinod Kumar | S/o Shri Chint Ram, VPO Ghirtholi (Pandol Road), Teh. Baijnath, District Kangra, H.P. - 176 125. | B.A., LL.B. | 15/Mar/1977 | 1/Oct/2004 | 1. Matric Certificate; 2. DMCs of BA, LL.B.; 3. Enrolment Certificate; 4. B.A. & LL.B Degree; 5. Caste Certificate; 6. Experience Certificate; 7. Character Certificates. | IPO Nos.39H-046727 & 731 for Rs.100/- each; Total Rs.500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|--|----------------------------|---------------|---|---|---|---------|
| 86 | 103 | Prittam Singh | S/o Shri Roop Lal, Chamber No.5, Judicial Court Complex, Jawali, Teh. Jawali, Distt. Kangra, H.P. - 176 023. | B.Com, LL.B. | 18/ Apr/1977 | 14/ Aug/2001 | 1. Matric Certificate; 2. Detailed Marks of 10+2, B.Com & LL.B.; 3. B.Com Degree; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. | IPO Nos. 37H-888722 & 725, 37H-888761 for Rs.100/- each; Total Rs.500/- | |
| 87 | 104 | Sajay Kumar Verma | S/o Shri Jagdish Chand, Vill. Roso (Ranghor), P.O. Sadhot, Tehsil Sarkaghat, District Mandi, H.P. - 175 037. | B.A., LL.B. | 16/Feb/1974 | 22/ Aug/2000 | 1. Experience Certificate; 2. Character Certificates; 3. Matric & 10+2 Certificate; 4. DMC of B.A. & LL.B.; 5. Enrolment Certificate. | Bank Draft No.012104, dtd.10.9.2013 for Rs.500/-. | |
| 88 | 105 | Ashwani Sharma | S/o Shri Kiru Ram, VPO Dhulara, Sub-Tehsil Sihunta, Distt. Chamba, H.P. - 176 207. | B.Com, M.Com., PGDSP,LL.B. | 9/Sep/1970 | 24/Sep/1999 | 1. Character Certificates; 2. Enrolment Certificate; 3. Experience Certificate; 4. Matric Certificate; 5. Detailed Marks of 10+2 and DSP; 6. Degrees of B.Com, M.Com., LL.B. | Bank Draft No.107836, dtd.07.9.2013 for Rs.500/-. | |
| 89 | 106 | Pankaj Sharma | S/o Shri Narain Lal Sharma, H. No. 210/4, Sunder Nagar, Patiala - 147 001 Punjab. | B.A., LL.B., M.A. | 1/ Aug/1974 | 29/ Aug/1998 | 1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. Detailed Marks Certificates of 10+2, B.A., LL.B., M.A.; 5. Enrolment Certificate; 6. IT Returns. | Bank Draft No.079491, dtd.11.9.2013 for Rs.500/-. | |
| 90 | 107 | Anil Nayyar | S/o Shri Mehar Chand Nayyar, Village Badah, P.O. Mohal, Tehsil & District Kullu, H.P. - 175 126. | B.S.L., LL.B. | 5/Nov/1976 | 15/Oct/2004 | 1. Matric & 10+2 Certificate; 2. Degrees of BSL & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO Nos.39H-042565 to 569 for Rs.100/- each; total Rs.500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|----|--------------|-----------------------|--|---------------------------|---------------|---|---|---|---------|
| 91 | 108 | Arun Thakur | S/o Sh. Rajinder Thakur, House No.61, Ward No.1, Akhara Bazaar, Head Post Office Kullu, District Kullu, H.P.- 175 101. | B.A., LL.B. | 12/Mar/1971 | 14/Sep/1999 | 1. Matric Certificate; 2. DMCs of B.A. and LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate; 6. IT Returns. | IPO Nos.39H-042558 to 562 for Rs.100/- each; Total Rs.500/- | |
| 92 | 109 | Arvind Kumar Sharma | S/o Sh. Manohar Lal Sharma, House No. 16676, Basant Vihar, Street No. 6 A, Bathinda, Punjab 151 001. | B.Pharmacy, LL.B | 2/Oct/1969 | 28/Feb/2001 | 1. Matric Certificate; 2. Degree of B.Pharmacy and LL.B.; 3. Enrolment Certificate; 4. DMC of 10+2, LL.B & LL.M; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates. | Bank Draft No.442535, dtd.10.9.2013 for Rs.500/-. | |
| 93 | 111 | Rakesh Kumar Acharya | S/o Sh. Dev Dutt Acharya, R/o Vill. & PO Naggar, Tehsil & District Kullu, H.P. - 175 130. | B.Sc., LL.B. | 25/Jan/1972 | 29/Dec/1998 | 1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs & Degree of B.Sc. & LL.B.; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns. | IPO Nos.37H-598438 to 42 for Rs.100/- each; Total Rs.500/- | |
| 94 | 112 | Arti Sood | W/o Sh. Navneet Kumar Sood, VPO Rajpur, Tehsil Palampur, Distt Kangra, HP. | B.A., LL.B. | 29/Sep/1972 | 26/Sep/1995 | 1. Character Certificates; 2. Matric Certificate; 3. DMC of 10+2, BA & LL.B.; 4. Enrolment Certificate; 5. Degree of LL.B; 6. ID Proof; 7. Experience Certificate. | IPO Nos.39H-046882 to 886 for Rs.100/- each; Total Rs.500/- | |
| 95 | 113 | Sneh Lata | W/o Sh. Pushpender Singh Thakur, C/O Rajinder Singh Rana, H.No.144, Ward No.2, Partap Nagar, PO, Sub Division and District Hamirpur, H.P. - 177 001. | B.A., LL.B. | 12/Sep/1975 | 19/Oct/2001 | 1. Matric and 10+2 Certificates; 2. DMCs of B.A. & LL.B. 3. Degree of LL.B; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience-cum-Character Certificate. | IPO Nos. 37H-830445 to 449 for Rs.100/- each; Total Rs.500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|---------------------------|---------------|---|---|---|---------|
| 96 | 114 | Pavit Garg | S/o Sh. Surendra Prakash, C- II, City Plaza, Opp. District Court, The Mall, Solan, H.P. | B.A., LL.B. | 25/Jun/1973 | 31/ Aug/1999 | 1. Matric & 10+2 Certificates; 2. Degrees of B.A. & LL.B.; 3. Enrolment Certificate; 4. IT Returns; 5. Character Certificates; 6. Experience certificate. | Bank Draft No.317892, dtd.11.9.2013 for Rs.500/-. | |
| 97 | 115 | Navin Nischal | S/o Sh. Roshan Lal, Vill Hari Nagar, PO Thana Kalan, Tehsil Bangana, Distt Una, HP 174 321 | B.A., LL.B. | 14/Jun/1973 | 12/Nov/1999 | 1. Matric & 10+2 Certificate; 2. Degree of BA, LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificate. | Bank Draft No.140837, dtd.10.9.2013 for Rs.500/-. | |
| 98 | 116 | Rajan Sharma | S/o Sh. S.K. Sharma R/O VPO Mansimbal, Tehsil Palampur, District Kangra- 176 083, HP | B.Sc., LL.M | 3/Feb/1977 | 17/Sep/2002 | 1. Character Certificates; 2. Experience Certificate; 3. Matric & 10+2 Certificate; 4. DMC & Degree of B.Sc., LL.B. & LL.M; 5. Enrolment Certificate. | Bank Draft No.165838, dtd.19.8.2013 for Rs.500/-. | |
| 99 | 117 | Shashi Bala | D/o Sh. Rakesh kumar, H.No. 187, Prem Nagar, Near HRTC Workshop, Una, Distt Una, HP | B.A., LL.B. | 10/Sep/1974 | 10/Jun/2003 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMC of BA & LL.B degree. | Bank Draft No.084376, dtd.12.9.2013 for Rs.500/-. | |
| 100 | 118 | Vijay Singh Jaswal | S/o Sh. A. K. Jaswal, VPO Saloh, Tehsil & Distt. Una, HP 174 209 | B.Com., LL.B. | 26/Jan/1973 | 7/ Aug/2001 | 1. Matric Certificate; 2. Degree of B.Com & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.140835, dtd.10.9.2013 for Rs.500/-. | |
| 101 | 119 | Ravi Dahiya | S/o Sh. Balbir Singh Dahiya, D-101, Yadav Nagar, Samay Pur, Delhi - 110 042. | B.A., LL.B. | 4/Jan/1975 | 5/Feb/2000 | 1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B. and Degrees of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5.Character Certificates; 6. IT Returns. | Bank Draft No.158509, dtd.11.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|---------------------------|---------------|---|---|--|---------|
| 102 | 120 | Neelam | D/o Sh. Sultan Chand Jakhar, W/o Sh. Raman Kumar, # 303, GH-104 B, Sector 20, Panchkula. | B.A., LL.B. | 17/May/1972 | 2/Sep/2003 | 1. Matric & 10+2 Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5. Character Certificates; 6. IT Returns. | Bank Draft No.201032, dtd.12.9.2013 for Rs.500/-. | |
| 103 | 121 | Rohit Joshi | S/o Late Sh. Tara Chand Joshi, H.No. 155 LIG, Rakkar Colony, Una, HP 174 303 | B.A., LL.B. | 25/ Aug/1976 | 10/ Aug/2001 | 1. Matric Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5. Character Certificates. | Bank Draft No.140840, dtd.10.9.2013 for Rs.500/-. | |
| 104 | 122 | Vipin Kumar | S/o Sh. Om Dutt, VPO Lower Basal, Tehsil & Distt. Una, HP 174 303 | B.A., LL.B. | 26/Mar/1971 | 6/Jan/1998 | 1. Matric Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5. Character Certificates. | Bank Draft No. 140838, dtd.10.9.2013 for Rs.500/-. | |
| 105 | 123 | Randhir Katoch | S/o Sh. Kirpal Chand Katoch, VPO Pahra, Tehsil Palampur, Distt Kangra, HP - 176 087 | B.A., LL.B. | 3/May/1972 | 27/Sep/1995 | 1. Matric Certificates; 2. Enrolment Certificate; 3. Degree of BA & LL.B; 4. Experience Certificate; 5. Character Certificates. | IPO Nos. 39H-046887 to 891 for Rs.100/- each; Total Rs.500/- | |
| 106 | 124 | Virbahadur Verma | S/o Sh. C.L. Verma, C/o Shanoo Niwas, Old Beer Khana, Below Ta-Land, Shimla 171 001, HP. | B.Sc., LL.B | 4/Sep/1977 | 29/Oct/2002 | 1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMC of 10+2, B.Sc. & LL.B; 5. Degree of B.Sc. & LL.B; 6. Enrollment Certificate; 7. IT Returns. | Draft No. 064546 dt. 12-09-13, for Rs. 500/- | |
| 107 | 125 | Yogeshwar Krishan | S/o Sh. Krishan Kant, Vill. Lathi, P.O. Kumarsain, District Shimla, H.P. - 172 029. | M.A., LL.B. | 16/Sep/1975 | 17/Sep/2002 | 1. Matric Certificate; 2. DMCs of B.A.,M.A. and LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.576970, dtd.13.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|---|---------------------------|---------------|---|--|---|---------|
| 108 | 126 | Raj Kamal | S/o Sh. Madan Lal, R/o Madan Niwas, Below Engine Ghar, Near Plus Point Shop, Sanjauli, Shimla 171 006, HP | B.A., LL.B. | 2/Feb/1973 | 22/ Apr/2003 | 1. Matric Certificate; 2. DMCs of B.A. and LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.567962, dtd.13.9.2013 for Rs.500/-. | |
| 109 | 127 | Swaran Dev Sharma | S/o Sh. Devi Dutt Sharma, Dev Niwas, Shangti, PO Sanjauli, Tehsil & Distt. Shimla, H.P. - 171 006. | B.A., LL.B. | 9/Jul/1975 | 14/Jul/2000 | 1. Matric & 10+2 Certificates; 2. DMCs of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO Nos. 39H-052073 to 077 for Rs.100/- each; Total Rs.500/- | |
| 110 | 128 | Khub Singh Thakur | S/O Late Shri Mast Ram, R/O Bhagwati Dhanay Kutir Dhdhli, PO Bharari, Tehsil & Distt Shimla - 171 001, HP | BA, LLB | 10/Jul/1971 | 25/ Aug/2000 | 1. Experience Certificate; 2. Character Certificates; 3. DMC of 10th; 4. Degree of BA & LLB; 5. Enrolment Certificate. | Bank Draft No.583611, dtd. 12.09.13 for Rs.500/-. | |
| 111 | 129 | Mohan Singh | S/o Sh. Beeja Ram, 403, Pt. Padam Dev Complex, Phase II, The Ridge, Tehsil & Distt. Shimla 171001, HP | B.A., LL.B. | 23/Jan/1976 | 4/Sep/2001 | 1. Matric Certificate & DMC of 10+2; 2. Degrees of B.A., LL.B.; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates. | IPO No. 39H-052078 to 082 dtd.13.9.13, for Rs.100/- each; total Rs.500/-. | |
| 112 | 130 | Seema Sharma | D/O Dr. Madan Lal Sharma, R/o VPO Basoli, Tehsil and District Una, HP | M.Com., LL.B | 28/Dec/1977 | 31/Oct/2003 | 1. Enrolment Certificate; 2. DMC's of 10th, 10+2, B.Com, M.Com, LL.B.; 3. Character Certificates; 4. Experience Certificate; 5. IT Returns. | Bank Draft No.084377, dated 12-9-13 for Rs.500/- | |
| 113 | 131 | Parmil Kumar | S/o Sh. Satya Vir Singh, E-23, West Jyoti Nagar, Delhi - 110 094. | B.A., LL.B. | 28/Dec/1976 | 3/Jul/2003 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Certificate of Matric & 10+2; 5. DMC & Degree of B.A. & LL.B; 6. IT Returns. | Bank Draft No.733633, dtd.13.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|--------------------------------|---------------|---|---|--|-----------------------------|
| 114 | 132 | Vikas Pal Singh | S/o Sh. Brij Pal Singh, #48, Sector 4, Mansa Devi Complex, Panchkula - 134 114, Haryana | B.A., LL.B. | 2/Aug/1975 | 15/Feb/2000 | 1. Certificate of Matric & 10+2; 2. Degree of B.A. & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates. | Bank Draft No.201088, dtd.13.9.2013 for Rs.500/-. | |
| 115 | 133 | Dhriti Jasleen Sharma | W/o Shri Sanjeev Sharma, H. No. 671-A, Harmilap Nagar, Baltana, NAC Zirakpur, Distt. SAS Nagar, Mohali -140 603. | B.A., LL.B. | 20/Jul/1976 | 25/ Aug/2000 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2,B.A. & LL.B. and degrees of B.A.; 6. IT Return; 7. Name Change Notification. | Bank Draft No.735109, dtd.14.9.2013 for Rs.500/-. | |
| 116 | 134 | Gireesh Kumar Sharma | S/o Late Pt. V.P. Sharma, C/o Sh. Vishwas Kahol, H.No. 426, Sector 16-A, Faridabad, Haryana 121 002 | B.A., LL.B. | 1/Jan/1952 | N.A. | 1. Matric Certificate; 2. Degree of B.A. & LL.B.; 3. Pension Calculation Sheet; 4. IT Returns; 5. Character Certificates. | Bank Draft No.081690, dated 14-9-13 for Rs.500/-. | Retired Judl.Officer |
| 117 | 137 | Sneh Lata | D/o Sh. Kishan Lal, Christian Compound, Opp Rama Park, Kishan Ganj, Delhi - 110 007 | B.Com, LL.B., LL.M. (Pursunig) | 17/ Apr/1976 | 15/Jan/2005 | 1. Matric Certificate; 2. DMC & Degree of B.Com. & LL.B.; 3. Enrolment Certificate; 4. DMC of LL.M., 10+2, ; 5. Character Certificates; 6. Experience Certificate. | IPO No. 35H-241481 to 485 for Rs.100/- each; Total Rs.500/-. | |
| 118 | 138 | Sandeep Kumar | S/o Late Sh. Ronak Lal, R/o V & P.O. Sarkaghat, Tehsil Sarkaghat, Distt Mandi-175 024 | BA, LL.B | 27/Dec/1970 | 26/Mar/1999 | 1. Experience Certificate; 2. Enrolment Certificate; 3. DMC's 10th, 10+2 & LL.B; 4. Character Certificates. | Bank Draft No.262591, dtd.14.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|---|---------------------------|---------------|---|--|---|---------|
| 119 | 139 | Sanjay Kumar Chaubey | S/o Sh. Ramakant Chaubey, 49/3, Narayanpur (DAFI), PO Naipurakalan (B.H.U.), Distt Varanasi, U.P. - 221 005 | BA, LL.B | 15/May/1976 | 14/Mar/2002 | 1. Certificate of 10th & 10+2; 2. DMC & Degree of B.A. & LL.B; 3. NSS Certificate; 4. Character Certificates; 5. Enrolment Certificate; 6. Experience Certificate; 7. ID Proofs; 8. IT Return. | Bank Draft No.025250, dtd.13.9.13, for Rs.500/-. | |
| 120 | 140 | Pawan Kumar Singh | S/o Sh. Harpal Singh, Balwant Cottage, PO Summer Hill, Distt. Shimla, H.P. - 171 005. | BA, LL.B. | 6/Nov/1975 | 12/Jan/2002 | 1. Matric & Intermediate Certificates; 2. DMCs of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO Nos.39H-051789 to 791, 052484 & 485 for Rs.100/- each; Total Rs.500/- | |
| 121 | 142 | Jagjeet Singh Bagga | S/o Late Sh. Ram Parkash, St. Albans Cottage, Below Old Bus Stand, Shimla, H.P.-171 001. | B.A, LL.B., PGDPM&LW | 2/Jul/1969 | 13/Oct/1992 | 1. Character Certificates; 2. Experience Certificate; 3. IT Returns; 4. DMC's of 10th, 10+2, PGDPM & LW; 5. Degree of BA, LLB; 6. Enrolment Certificate. | Bank Draft No.064553, dtd.16.09.13 for Rs.500/-. | |
| 122 | 143 | Surender Singh | S/o Sh. Rohtas Singh, Lawyers' Chamber No. 356, Courts Complex Bhiwani, Tehsil & Distt. Bhiwani - 127 021 Haryana | B.Sc.,B.Ed., LL.B. | 2/Mar/1970 | 5/May/1999 | 1. Experience-cum-Character Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc.,LL.B. and degrees of B.Sc.,LL.B. & B.Ed.; 5. Enrollment Certificate; 6. IT Returns. | Bank Draft No.767382, dtd.11.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|---------------------------|---------------|---|---|---|---------|
| 123 | 145 | Gaurav Kohli | S/o Late Sh. Ved Prakash Kohli, R/O C-4- F-81, Janak - Puri, New Delhi-110 058 | B.Com., LL.B., LL.M | 14/Jul/1975 | 20/ Aug/2001 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Income Tax Return; 5. DMCs of 10th, 10+2, B.Com, LL.B, LL.M; 6. Degree of B.Com., LL.B, LL.M; 7. Copy of letter of appointment of Commissioner for Recording Evidence; 8. Mediation Centre Certificate. | Bank Draft No.241801, dtd.11.09.13 for Rs.500/-. | |
| 124 | 146 | Lakhvinder Singh | S/o Sh. Kewal Singh, Village Taprian Amar Singh, P.O. Behrampur (BET), Tehsil Chamkaur Sahib, Distt Ropar, Punjab 140 111. | BA, LL.B. | 29/May/1976 | 19/Oct/2000 | 1. Experience Certificate; 2. Character Certificates; 3. Matric & Intermediate Certificates; 4. DMCs & Degree of B.A. & LL.B.; 5. Enrolment Certificate; 6. NCC Certificate; 7. IT Returns. | IPO Nos. 39H-063351 & 352, 877257 & 258, 063927 for Rs.100/- each; Total Rs.500/- | |
| 125 | 147 | Arun Kumar Kaundal | S/o Sh. O.P. Kaundal, House No.868/1, Sector 40-A, Chandigarh - 160 036. | B.Sc., LL.B, LL.M. | 26/ Aug/1976 | 15/Nov/2000 | 1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Degree of B.Sc., LLB, LLM 5. DMCs of 10th, 10+2, B.Sc., LL.B., LL.M. 6. IT Returns. | Bank Draft No.209716, dtd. 12-9-13 for Rs.500/-. | |
| 126 | 148 | Gagan Yadav | D/o Sh. R.C. Yadav, 10, Manor Estate, B/s Central Jail, Inside Meeran kot Road, AJN Ada Road, Amritsar, Punjab 143 001 | BA, LL.B. | 8/May/1975 | 21/May/2003 | 1. Matric Certificate; 2. DMCs & degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. IT Returns; 5. Character Certificates; 6. Experience Certificate. | Bank Draft No.844839, dtd. 12-9-13 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|----------------------------|---------------|---|--|--|---------|
| 127 | 149 | Dheerendra Mudgal | S/o Sri Laxman Swaroop Mudgal, C/o Sri R.K. Agnihotri, 10 A/2, L.I.G. Govindpur Colony, Teliarganj, Allahabad, Pin 211 004 | BA, M.A., LL.B. | 10/Jul/1977 | 26/ Apr/2004 | 1. Matric & Intermediate Certificates; 2. DMCs & Degree of B.A., M.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. Diploma in Computer Application. | IPO Nos. 74G-496786 to 496795 for Rs.50/- each; Total Rs.500/- | |
| 128 | 150 | Vivek Kumar Gupta | S/o Sh. Brijendra Kumar Gupta, 19 Anand Vihar Colony, Hartmann Tiraha, Bareilly, UP Pin - 243 122 | B.Com., M.Com., LL.B, LL.M | 26/Feb/1977 | 12/Jul/2003 | 1. IT Returns; 2. DMCs & degree of B.Com., M.Com., LL.B & LL.M.; 3. Matric & 10+2 Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate. | Bank Draft No.430545, dtd. 12-9-13 for Rs.500/-. | |
| 129 | 151 | Santosh | W/o A. Ali Nizam, 46, Park End, Main Vikas Marg, Post Office - Krishana Nagar, Delhi - 110 092 | B.Sc., LL.B | 28/Feb/1977 | 17/Sep/2001 | 1. Character Certificates; 2. Matric & 10+2 Certificate; 3. PG Diploma in International Law & Diplomacy and PG Diploma in Human Rights; 4. ID Proof; 5. Experience Certificate; 6. DMCs & Degree of B.Sc. & LL.B.; 7. Enrolment Certificate. | Bank Draft No.462535, dtd. 12-9-13 for Rs.500/-. | |
| 130 | 152 | Munish Kumar | S/o Sh. Harbans Lal, House No. 3006, Sector 39 D, Chandigarh, Pin 160036 | BA, LL.B. | 21/Sep/1976 | 23/ Aug/2000 | 1. Matric & 10+2 Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate; 6. IT Returns. | Bank Draft No.200994, dtd. 11-9-13 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|---|---------------------------|---------------|---|---|--|---------|
| 131 | 153 | Rajvinder Kaur Sandhu | D/o Sh. Gurdev Singh W/O Dr. Joginder Kumar Sandhu, R/O Sandhu Cottage, Middle Sangti, Summerhill, Distt. Shimla 171 005, HP | MA, LL.B, PGDPM&LW | 29/Aug/1969 | 14/Mar/1996 | 1. IT Returns; 2. Matric Certificate; 3. DMCs of B.A., LL.B., PGDPM&LW and MA; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate. | Bank Draft No.583619, dtd.16.9.2013 for Rs.500/-. | |
| 132 | 155 | Sanjay Kumar Rai | S/o Ram Awadh Rai, R/o 7T/1A, Shiv Puri, Govind Pur, Post Teliarganj, Allahabad, U.P. | B.Sc., LL.B. | 1/Feb/1977 | 16/Nov/2002 | 1. Matric & Intermediate Certificate; 2. DMCs of B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates. | Bank Draft No.708219, dtd.12.9.2013 for Rs.500/-. | |
| 133 | 158 | Rajesh Kumar | S/o Sh. Bakshi Ram, Vill. Guryah, PO Galore, Tehsil Nadaun, Distt. Hamirpur, Pin 177 026. | B.A., LL.B. | 9/Sep/1979 | 19/Oct/2004 | 1. Matric Certificate; 2. DMC of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO Nos. 37H-830468 to 472 for Rs.100/- each; Total Rs.500/- | |
| 134 | 159 | Neel Pathak | D/o Sh. Ved Prakash, R/o Vill. Lunapani, PO Bhangrotu, Distt Mandi, HP - 175 021 | B.A., LL.B. | 22/Jan/1971 | 10/Sep/1999 | 1. Matric Certificate; 2. DMC of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates; 6. IT Returns. | Bank Draft No.427572, dtd.13.9.2013 for Rs.500/-. | |
| 135 | 160 | Rameshwar Tanwar | S/o Sh. Bala Ram Tanwar, R/o Chandel Niwas, Kainth Estate, Lower Phagli, Shimla-4, HP - 171 004 | B.A., LL.B. | 30/Jul/1971 | 9/Nov/1994 | 1. Matric Certificate; 2. DMC of B.A. & LL.B.; 3. Experience Certificates; 4. Character Certificates; 5. Enrolment Certificate. | Bank Draft No.583615, dtd.13.9.2013 for Rs.500/-. | |
| 136 | 161 | Rajesh Kumar | S/o Late Sh. Tek Singh, Vill. Arthi, P.O. Bhangrotu, Tehsil Sadar, District Mandi, H.P. - 175 021. | B.A.,LL.B. | 18/Feb/1977 | 27/Sep/2005 | 1. Matric Certificate; 2. DMCs of 10+2, B.A. & LL.B.; 3. Experience Certificate; 4. Character Certificates; 5. Enrolment Certificate. | Bank Draft No.642288, dtd.12.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|---|-----------------------------|---------------|---|---|---|---------|
| 137 | 162 | Kamal Dutt Sharma | S/o Sh. Shankar Dass Sharma, Advocate, VPO & Tehsil Barsar, Distt. Hamirpur, HP-174 305 | B.A., LL.B. | 28/Sep/1968 | 22/Sep/1997 | 1. Experience Certificate; 2. Character Certificates; 3. Matric & 10+2 Certificate; 4. Enrolment Certificate; 5. DMCs B.A. and LL.B. | Bank Draft No.059753, dtd.14.9.2013 for Rs.500/-. | |
| 138 | 163 | Hardeep Singh | S/o Shri Gurmeet Singh, # 39-C, Ranjit Nagar, Near New Chungi, Bhadson Road, Patiala - 147 001, Punjab. | LL.B., Diploma in Cyber Law | 14/ Apr/1978 | 8/ Aug/2001 | 1. Matric Certificate; 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns. | Bank Draft No.079498, dtd.12.9.2013 for Rs.500/-. | |
| 139 | 164 | Amarjeet Singh | S/o Sh. Satnam Singh, H.No. 101, Street No. 7, Malhotra Colony, Ropar, Punjab - 140 001 | B.A., LL.B., LL.M | 19/ Apr/1977 | 23/Sep/2003 | 1. Matric Certificate; 2. Enrolment Certificate; 3. DMC of LL.B.; 4. Degree of B.A. & LL.B.; 5. Experience Certificate; 6. Character Certificates. | IPO No's. 71G 002472 to 481, dtd. 13.9.13, for Rs.50/- each; Total Rs. 500/-. | |
| 140 | 167 | Kamal Krishan Sharma | S/o Sh. J.R. Sharma, R/o A-4, Oriental Enclave, 32, Indra Prastha Extension, Delhi-110 092 | B.Sc., M.A., LL.B. | 4/Sep/1970 | 12/ Aug/2005 | 1. Matric Certificate; 2. DMC of B.Sc., M.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO No's. 35H-240999 to 241003, dtd. 11.9.13, for Rs.100/-each; Total Rs. 500/-. | |
| 141 | 168 | Tejasvi Kumar Sharma | S/o Sh. Bhagwan Dass Sharma, H. No.1-B, Raura Sector-III, Near Saini Gas Agency, N.B.T., Bilaspur, H.P. | B.Sc., LL.B. | 7/Feb/1969 | 28/Jun/1993 | 1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs & Degree of B.Sc. & LL.B.; 4. Experience Certificate; 5. Character Certificates. | IPO Nos. 39H-044503 to 506 for Rs.100/- each; 76G-981777 & 778 for Rs. 50/ each; Total Rs.500/- | |
| 142 | 169 | Anil Kumar Sharma | S/O Sh. Narutam Dass Sharma, R/O H.No.-204, Raura Sector -II, Bilaspur (H.P.)-174 001 | B.A., M.A., LL.B, PGDPM&LW | 2/Sep/1970 | 23/Mar/1999 | 1. DMC's of 10th, BA, MA, PGDPM&LW and LL.B.; 2. Degree of LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO No. 39H-044507 to 511 for Rs. 100/- each; Total Rs. 500/-Dtd 13-09-13 | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|---------------------------|---------------|---|---|---|---------|
| 143 | 173 | Jitender Kumar Rana | S/o Sh. Joban Ram Rana, R/o VPO Sidhbari, Teh. Dharamshala, District Kangra, H.P. - 176 057. | B.Sc., LL.B. | 30/Apr/1975 | 7/Sep/2001 | 1. Matric Certificate; 2. DMCs of B.Sc. and LL.B.; 3. Experience Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. IT Returns. | Bank Draft No.650155, dtd.12.9.2013 for Rs.500/-. | |
| 144 | 176 | Deepak Kumar | S/o Sh. Ram Gopal, H.No. 28 B, Gali No. 2, Khanna Nagar, PO Jwalapur, Distt Haridwar - 249 407, Uttara Khand | M.Com., LL.B | 10/Jan/1977 | 15/Jan/2003 | 1. Experience Certificate; 2. Character Certificates; 3. Matric & Intermediate Certificate; 4. DMCs of B.Com., M.Com and LL.B.; 5. Enrolment Certificate; 6. IT Returns. | Bank Draft No.052525, dtd.11.9.2013 for Rs.500/-. | |
| 145 | 178 | Deepak Sharma | S/o Sh. Nagender Sharma, H.No. 333/3, (New), Jail Road, Mandi Town, Mandi, HP | B.A., LL.B. | 4/Nov/1976 | 19/Dec/2000 | 1. DMC's of 10th, 10+2, BA; 2. Provisional Degree of LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates. | IPO No. 39H-057043 to 047 for Rs. 100/- each; Total Rs. 500/-Dtd 13-09-13 | |
| 146 | 179 | Sharvan Kumar | S/o Sh. Chandra Pal, R/o Vill. & PO Nizampur, Tehsil Roorkee, Distt. Haridwar, Uttarakhand Pin 249 406 | B.A., LL.B. | 1/Aug/1973 | 12/Nov/2001 | 1. DMC's of 10th, 10+2, BA, LL.B.; 2. Degree of B.A. & LL.B.; 3. ID Proof of Bar Council; 4. Residence Certificate; 5. Character Certificates 6. Experience Certificate. | Bank Draft No.903733, dtd.11.9.2013 for Rs.500/-. | |
| 147 | 180 | Ravinder Singh | S/o Sh. Piar Singh, Vill. Chhajoli, P.O. Dangar, Teh. Ghumarwin, District Bilaspur, H.P. - 174 023. | B.A., LL.B. | 28/Jul/1974 | 3/Sep/1999 | 1. Character Certificate; 2. Experience Certificate; 3. DMCs of LL.B.; 4. Matric Certificate; 5. Enrolment Certificate; 6. Degree of B.A., LL.B. | Bank Draft No.093866, dtd.11.9.2013 for Rs.500/-. | |
| 148 | 181 | Chaman Lal | S/o Sh. Sukh Ram, R/o Village Lethwin, P.O. Gahar, Tehsil & Sub Division Ghumarwin, Distt Bilaspur, HP 174 027 | B.A., LL.B. | 15/Jul/1971 | 17/Sep/1998 | 1. Matric Certificate; 2. DMC of 10+2, B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificate. | Bank Draft No.441982, dtd.11.9.2013 for Rs.500/-. | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|------------------------|---|---------------------------|---------------|---|--|---|---------|
| 149 | 182 | Gunta Kala Punna Reddy | S/o Sh. Veera Reddy, Advocate, 14/1, Arundelpet, Guntur City & Town, Pin 522 002, A.P. | B.A., B.L. | 15/Oct/1970 | 3/Sep/1998 | 1. University & Transfer Certificate; 2. Degree of B.A. & B.L.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificate. | Bank Draft No. 478951, dtd.11.9.2013 for Rs.500/-. | |
| 150 | 183 | Rajeev Singh | S/o Lt. Sh. Narendra Pal Singh, Advocate, 115, New Prabhat Nagar, Lane No. 5, Jail Chungi, Meerut (UP)-250 001 | B.Sc., LL.B. | 1/Aug/1973 | 25/Apr/1999 | 1. Matric & Intermediate Certificate; 2. DMC & Degree of B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience & Character Certificate; 6. IT Returns. | Bank Draft No. 590781, dtd.12.9.2013 for Rs.500/-. | |
| 151 | 184 | Vivek Kumar | S/o Sh. Jaipal Singh, Advocate, B-56, Rajendra Puram, (Mawana Road),(Opp. Defence Colony), Meerut - 250 001, Uttar Pradesh. | B.A., LL.B., LL.M. | 1/Jan/1977 | 13/Jul/2002 | 1. Experience & Character Certificate; 2. Character Certificates; 3. Matric & Intermediate Certificate; 4. DMC of LL.B. & LL.M. & Degree of B.A., LL.B. & LL.M.; 5. Enrolment Certificate. | Bank Draft No. 590780, dtd.12.9.2013 for Rs.500/-. | |
| 152 | 185 | Manorma Devi | D/o Sh. Jai Singh Chauhan, Near Bus Stand, Ghumarwin, PO Ghumarwin, Distt. Bilaspur, HP. | B.A., LL.B. | 17/Aug/1972 | 8/Jan/1998 | 1. Matric & Intermediate Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. ID Proof; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No. 093865, dtd.11.9.2013 for Rs.500/-. | |
| 153 | 187 | Nittin Mahajan | S/o Shri Madan Mahajan, R/O Oak Villa, Club Road, Subhash Chowk, Tehsil Dalhousie, District Chamba-176 304, H.P. | B.Sc., LL.B. | 28/Dec/1973 | 14/Sep/1999 | 1. Experience Certificate; 2. Matric & 10+2 Certificates; 3. DMC's of B.Sc. & LL.B.; 4. Enrolment Certificate; 5. Degree of B.Sc., LLB; 6. IT Returns; 7. Character Certificates. | IPO.No. 37H-823642 to 646 Rs.100/- each; Total Rs.500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|---|---------------------------|---------------|---|---|---|---------|
| 154 | 188 | Om Prakash Bhardwaj | S/o Sh. Narotam Chand Bhardwaj, Advocate, District Courts Chamba, Teh., PO & District Chamba, H.P. - 176 310. | B.Com., LL.B. | 12/Feb/1976 | 26/Dec/2003 | 1. Matric Certificate; 2. Degrees of B.Com. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. Caste Certificate. | IPO Nos.37H-857690 to 694 for Rs.100/- each; total Rs.500/- | |
| 155 | 189 | Geetanjali Sharma | D/o Sh. C.L.Sharma, H.No. 333/3, Jail Road, Mandi Town, P.O. Mandi, Distt. Mandi, HP 175 001 | BA, LL.B | 28/Sep/1974 | 23/Mar/1999 | 1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.A. & LL.B.; 4. Character Certificates; 5. Experience Certificate. | IPO Nos. 39H-057026-030 for Rs.100/- each; Total Rs.500/- | |
| 156 | 190 | Lachhmi Singh | S/O Shri Purshotam Singh, R/O Chamber No. 32, District Courts Ropar, Tehsil and District Ropar, Punjab. | BA, LL.B | 15/Aug/1973 | 12/Sep/2001 | 1. DMC's of 10th, 10+2, BA, LLB; 2. Enrollment Certificate; 3. Degree of BA & LL.B; 4. Character Certificate; 5. IT Return; 6. Experience Certificate. | IPO Nos.71G-002461 to 467, 002278 to 280 for Rs.50/- each; Total Rs.500/- | |
| 157 | 191 | Surinder Sharma | S/o Sh. M. R. Sharma, Dinesh Niwas, Ram Nagar, Shimla, H.P. - 171 004. | B.A., LL.B. | 31/Oct/1977 | 6/Dec/2002 | 1. Enrolment Certificate; 2. DMCs of 10th, 10+2, B.A. & LL.B.; 3. IT Return; 4. Experience Certificate; 5. Character Certificates. | Bank Draft No.064552, dtd.16.9.2013 for Rs.500/-. | |
| 158 | 192 | Monika Singh | D/o Sh. Kanshi Ram Verma, R/O Ram Dass Building, Near Gift Zone, Sanjauli, Distt. Shimla - 171 006, H.P. | BA, LL.B, PGDCA | 8/Nov/1973 | 11/Apr/2000 | 1. Matric Certificate; 2. Degree of B.A.; 3. Enrollment Certificate; 4. DMC of PGDCA & LL.B.; 5. Experience Certificate; 6. Character Certificates. | Draft No. 374057 dt. 16-09-13, for Rs. 500/- | |

| SN | Appl Sl. No. | Name of the Candidate | Correspondence Address | Educational Qualification | Date of Birth | Date & Year of Enrolment as an Advocate | Documents attached | Payment Details | Remarks |
|-----|--------------|-----------------------|--|---------------------------|---------------|---|---|--|-----------------------------|
| 159 | 193 | Manish Kumar Gupta | S/o Sh. Govind Ram Gupta, Dogra Niwas, Near Shivalik Bhawan, Sanjauli, Shimla, H.P. - 171 006. | B.A., MA., LL.B., MBA | 10/Feb/1976 | 16/Oct/2001 | 1. Matric Certificate; 2. DMCs of B.A., LL.B., M.A. (History) and MBA; 3. Degree of LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. | Bank Draft No.374058, dtd.16.9.2013 for Rs.500/-. | |
| 160 | 194 | Vinod Kumar | S/o Sh. Ratti Ram, R/O Verma Building, Janog Ghat, Theog, PO & Tehsil Theog, Distt. Shimla, HP-171 201 | B.A., LL.B. | 20/Sep/1974 | 3/Sep/1999 | 1. Character Certificates; 2. Experience Certificate; 3. Matric Certificate; 4. Caste Certificate; 5. Enrolment Certificate; 6. DMCs of B.A., LL.B.; 7. Degree of LL.B. | IPO Nos. 39H-052488 to 492 for Rs.100/- each; Total Rs.500/- | |
| 161 | 195 | L.R. Sharma | S/o Sh. B.R. Sharma, Flat No. 7, Block - C, Sai Flats, Mehli, Shimla 171 009 | B.A., LL.B. | 15/ Aug/1951 | N.A. | 1. Matric Certificate; 2. DMC of LL.B. 3. Experience Certificate; 4. Character Certificate. | IPO Nos.39H-052493 to 497 for Rs.100/- each; Total Rs. 500/-. | Retired Judl.Officer |